

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.309
IB-651/ND/2022

IN THE MATTER OF:

Piramal Capital & Housing Finance LtdAPPLICANT/PETITIONER

Vs

Pankaj Rastogi

.....PERSONAL GUARANTOR

SECTION

U/s 95(1)

Order delivered on 02.11.2022

CORAM:

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

JUSTICE TELAPROLU RAJANI
MEMBER (JUDICIAL)

PRESENT:

For the Applicant

: Adv Gursat Singh, Adv Simran Singh and
Adv. Pranav Khanna

For the Respondent

:

ORDER

List before the Regular Bench on 19.12.2022.

— Sd —

(DR. BINOD KUMAR SINHA)
MEMBER (TECHNICAL)

— Sd —

(JUSTICE TELAPROLU RAJANI)
MEMBER (JUDICIAL)

Surjit